

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 109
New IA-2061/2024
In
IB-1440(ND)/2018

IN THE MATTER OF:

M/s K.K.R. India Financial Services Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

M/s Kquality Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Sanjay Bhatt, Ms. Apoorva Chaudhary, Advocates.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA-2061/2024:-

This is the 12th Progress Report filed by the Liquidator, which is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**